

(b) No Centrally sponsored scheme was implemented for reclaiming the ravine lands during the Sixth Plan. However, the concerned States of Uttar Pradesh, Madhya Pradesh and Rajasthan treated about 5 lakh ha. of ravine area and table land in the Chambal and the Yamuna river System.

(c) A Centrally sponsored scheme of ravine reclamation in Uttar Pradesh, Madhya Pradesh and Rajasthan is proposed to be implemented with an outlay of Rs. 12 crores for 1986-87.

### सौरई, उत्तर प्रदेश में यूरेनियम की खोज

2190. श्री शरद यादव : क्या प्रधान मंत्री यह बताने की कृपा करेंगे कि :

(क) उत्तर प्रदेश के ललित पुर जिले के सौरई नामक स्थान पर यूरेनियम की खोज का कार्य कब से चल रहा है और क्या इस संबंध में कोई सफलता मिली है ;

(ख) यदि हां, तो कितनी ;

(ग) क्या परमाणु ऊर्जा आयोग द्वारा इस क्षेत्र को प्रतिबंधित-क्षेत्र घोषित कर दिया गया है ; और

(घ) यदि हां, तो वहां किए गए सुरक्षापायों का ब्यौरा क्या है ?

विज्ञान और प्रौद्योगिकी मंत्रालय तथा महासागर विकास, परमाणु ऊर्जा, इलेक्ट्रॉनिक्स और अन्तरिक्ष विभाग में राज्य मंत्री (श्री शिवराज पाटिल) : (क) उत्तर प्रदेश के भूविज्ञान और खनन निदेशालय द्वारा संयुक्त राष्ट्र संघ विकास कार्यक्रम परियोजना के अंतर्गत तांबे की खोज सोनरा क्षेत्र में सन 1972 में शुरू की गई थी। सन् 1974 में भू-विज्ञान और खनन निदेशालय द्वारा किए गए वैधछिद्रों में यूरेनियम खनिज पाया गया था और तब से परमाणु खनिज प्रभाग वहां यूरेनियम की खोज करता रहा है, जो अभी जारी है।

(ख) अब तक प्राप्त आंकड़ों के अध्ययन से पता चल रहा है कि यह क्षेत्र ऐसा है जहां यूरेनियम की खोज करना चाहिए लेकिन भूमि के नीचे अब तक पाए गए खनिजीकृत पिंडों से यूरेनियम

के ऐसे निक्षेप नहीं मिले हैं जिनका दोहन आर्थिक दृष्टि से उपयोगी हो।

(ग) जी, नहीं।

(घ) यह प्रश्न उठता ही नहीं।

### Dangers from GE Reactors in Tarapur Atomic Power Station

2191. SHRI PRABHAKAR RAO KALVALA: Will the PRIME MINISTER be pleased to state:

(a) whether Government are aware that GE reactors now operating in Tarapur Atomic Power Station are subject to same problems as the GE reactors in Three-Mile Island (TMI), as reported in the 'Hindustan Times' of 26th July, 1986;

(b) whether Government are aware that TMI accident which occurred seven years ago has cost more than 1 billion US \$ and is decontaminated to an extent of 1/6 so far;

(c) whether Government are aware that TMI reactors have been modified costing US \$ 95 Mil; and

(d) whether in view of the Chernobyl disaster Government propose to reassess the safety of Tarapur Atomic Power Station?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, ELECTRONICS AND SPACE (SHRI SHIVRAJ PATIL): (a) The reactors at TAPS are of a kind different from those of Three Mile Island. While Tarapur Units are Boiling Water Reactors (BWR) type, the TMI Units are Pressurised Water Reactor (PWR) type.

(b) and (c) Government is not aware of the precise costs incurred in carrying out the decontamination and modifications in TMI Reactors.

(d) Information on Chernobyl accident is expected to be made available to an IAEA conference by end August, 1986. Lessons learnt from this accident, as appropriate, will be applied to our Reactors. Government is constantly reviewing safety of Nuclear Power Stations and,